ऋण दियाथा। परन्तु जो०नारायण द्वारा यह दलील दी गयी है कि उक्त रकम ऋण के रूप में नहीं, बल्कि उपहार के रूप में दी गयो थी।

**†**[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Recovery Certificates for income-tax demand the of Rs. 2,71,77,556 for the assessment years 1962-63, 1963-64, 1964-65 and 1966-67 outstanding against Dr. Dharma Teja have been forwarded on 5th March, 1969 to the Tax Recovery Officer, Bombay for realization of tax arrears out of sale proceeds of 2,12,472 shares of the face value of Rs. 2,12,47,200 (Rupees 100 each share) owned by Dr. Dharma Teja in the Jayanti Shipping Co. Ltd., Bombay.

Notice under section 226(3) has also been issued to M/s. Jayanti Shipping Co. Ltd. attaching assessee's monies that may be due to him from that company.

Wealth-tax demand of Rs. 17,26,166 for the assessment years 1962-63, 1963-64 1964-65 and 1965-66 is outstanding. Recovery certificates for this demand are also being issued.

(b) As per the information with Income-tax Department Dr. J. Dharma Teja holds 2,12,472 shares of the face value of Rs. 2,12,47,200 (Rs. 100 each shares) in Jayanti Shipping Co., Bombay.

2. Besides, Dr. Teja had given an interest free loan of Rs. 2 lakhs to his nephew Shri G. Narayana. It has, however, been contended by Shri G. Narayna that the said amount was not given as a loan but as a gift.]

## लाल तिकोन योजन। पर व्यय

811. श्री निरंजन वर्माः क्या स्वास्थ्य तथः परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बनाने को कृपा करेंगे कि :

(क) लाल तिकोन (परिवार नियोजन) योजना से संवंधित प्रचार, विस्तार और अन्य कार्यकलापों पर सरकार अब तक कितना धन व्यय कर चुकी है; और (ख) क्या इन कार्यों से 1968~63 के वर्ष में आवादी में वृद्धि रुकी है ?

## †[Expenditure on Red Triangle Scheme

811. SHRI NIRANJAN VARMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state :

(a) what amount of money has so far been spent by Government on publicity, extension and other activities relating to the Red Triangle (Family Planning) Scheme ; and

(b) whether these activities have checked the growth of population during the year 1968-69?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्र लय से राज्य नंत्री (डा० एस० चन्द्र शेखर) : (क) वर्ष 1967 से परिवर नियोजन कार्यक्रम के प्रचार के लिए निम्नलिखित आवंटन किये गये :

लाख रुपये

| 1967-68 | 239.31 |
|---------|--------|
| 1968-69 | 239.81 |
| 1969-70 | 325.63 |

वास्तविक खर्च के आंकड़े अभो उपलब्ध नही है ।

(ख) वर्ष 1968--69 के दौरान परिवार नियोजन कार्यक्रम में किये गये कार्य इस प्रकार हैं :---

| नसबन्दो    | 16,49,686 |
|------------|-----------|
|            | (अस्थायी) |
| लूप प्रयोग | 4,72,539  |

प्रचलित गर्भनिरोधक का (अस्थायी) उपयोग करनवालों की संख्या 8,31,362

आबादी की वृद्धि के वास्तविक आंकड़े जनगणना के समय ही उपलब्ध होंगे। वैसे विभिन्न अध्ययनों और कुछ सर्वेक्षणों से जन्म दर में कमी होने के निश्चित प्रमाण मिले हैं। †[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (DR. S. CHANDRASEKHAR) : (a) The following allocations were made for the publicity of the Family Planning Programme since the year 1967-68 :

The figures for actual expenditure are not yet available.

(b) The performance of Family Planning Programme during the year 1968-69 has been as follows :--

| Sterilizations | • | 16,49.686 | (Provisio-<br>nal) |
|----------------|---|-----------|--------------------|
|                |   |           |                    |

I. U. C. D. . 4,72,539 Do.

No. of users of Conventional Contraceptives . 8,31,362

While the actual figures for growth of population would be available at the time of census, the various studies and random surveys have given evidence of a definite decline in birth rate.]

TURNING OF "MERCURY" INTO "GOLD"

812. SHRI M. K. MOHTA : Will the PRIME MINISTER be pleased to state :

(a) whether Government's attention has been drawn to a Press Report appearing in the "Statesman" dated the 10th June, 1969, regarding a demonstration given by an Ayurvedic practitioner of Ahmedabad of turning mercury into gold ; and

(b) if so, the reaction of Government thereto ?

THE MINISTRY OF STATE 1N THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Government has seen the Press report appearing in the "Statesman", dated the 10th June, 1969. It appears that during the Conference of Ayurvedic Practitioners at Ahmedabad Dr. A. P. ACHARYA, a registered practitioner held a "Sanskar" on 8th June, 1969 to demonstrate how mercury could be processed into a substance called "Bijabadh Parad" which on further process could be used for medicinal purposes. It is understood that Shri Acharya himself and the President of the Akhil Bharatiya Parad Sanskar Prayogatmak Parishad have stated that the substance so obtained is nothing but solidified mercury.

(b) In view of (a), this does not arise.

PROBLEM OF HOUSING IN THE COUNTRY

813. SHRI C. ACHUTHA MENON: Will the Minister of HEALTH AND FA-MILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether there is any proposal under Government's consideration to appoint a Housing Commission to study the problem of housing in the country ; and

(b) if so, when the Commission is expected to be appointed ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA-MILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOP-MENT (SHRI B. S. MURTHY) : (a) No, Madam.

(b) Does not arise.

## जियोल जिमल सर्वे आफ इण्डिय

814. श्री सुन्दर सिंह मंडारी : क्या पेट्रोल तथा रसायन और खान तथा धातु मंत्री यह बताने की क्रुपा करेंगे कि :

(क) इण्डियन व्यूरो आफ माइन्स का जियोलाजीकल सर्वे आफ इण्डिया के साथ विलय कब किया गया था :

(ख) क्या यह सच है कि इण्डियन ब्यूरो आफ माइन्स तथा जियोलाजीकल सर्वे आफ इंडिया के कर्मच।रियों का उनकी वरिष्ठता के आधार पर एकाकृत संवर्ग बना दिया गया है; और

(ग) क्या यह सच है किं मई, 1969-में जियोलाजीकल सर्वे आफ इण्डियामें